

**FORM B**  
**PUBLIC ANNOUNCEMENT**  
**(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)**

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
[GITANJALI GEMS LIMITED] - IN LIQUIDATION**

| <b>Sr. No.</b> | <b>Particulars</b>                                                                | <b>Details</b>                                                                                                                                                                 |
|----------------|-----------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.             | Name of Corporate Debtor                                                          | <b>GITANJALI GEMS LIMITED</b>                                                                                                                                                  |
| 2.             | Date of Incorporation of Corporate Debtor                                         | 21.08.1986                                                                                                                                                                     |
| 3.             | Authority under which corporate debtor is incorporated /registered                | ROC Mumbai                                                                                                                                                                     |
| 4.             | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | L36911MH1986PLC040689                                                                                                                                                          |
| 5.             | Address of the Registered Office of Corporate Debtor                              | A-1, 7 <sup>th</sup> Floor, Laxmi Tower Bandra Kurla Complex, Bandra (East), Mumbai, Maharashtra, India, 400051                                                                |
| 6.             | Date of closure of Insolvency Resolution Process                                  | 06.02.2024                                                                                                                                                                     |
| 7.             | Liquidation commencement date of Corporate Debtor                                 | 07.02.2024                                                                                                                                                                     |
| 8.             | Name and registration number of the insolvency professional acting as liquidator. | <b>Mr. Santanu T Ray</b><br><br><b>Reg. No:</b> IBBI/IPA-002/IP-N00360/2017-18/11055<br><br><b>AFA - AA2/11055/02/130624/202778</b>                                            |
| 9.             | Address and e-mail of the liquidator, as registered with the Board.               | <b>AAA Insolvency Professionals LLP,</b><br>144, 14 <sup>th</sup> Floor, Mittal Court, B Wing, Nariman Point, Mumbai - 400021<br><b><u>santanutrayer@aaainsolvency.com</u></b> |
| 10.            | Address and e-mail to be used for correspondence with the liquidator              | <b><u>gitanjaligemsliq@gmail.com</u></b>                                                                                                                                       |
| 11.            | Last date for submission of claims                                                | 08.03.2024                                                                                                                                                                     |

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the **Gitanjali Gems Limited - in Liquidation** on 07.02.2024.

The stakeholders of **Gitanjali Gems Limited** are hereby called upon to submit their claims with proof on or before 08.03.2024, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-

**Santanu T. Ray**

**Insolvency Professional,**

**AAA Insolvency Professionals LLP**

**Reg. No: IBBI/IPA-002/IP-N00360/2017-18/11055**

**AFA - AA2/11055/02/130624/202778**

**Date: 10.02.2024**

**Place: Mumbai**